

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 48 of 2019**

**In the matter of:**

Beach Minerals Producers Association & Ors. ....**Appellants**

Vs

Government of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:- Mr. Mukesh Kumar Singh for Mr. G. Balaji, Advcoates**

**For Respondent :- Mr. Aditi Sharma, Advocate for R-3**

**ORDER**

**27.02.2020-** Mr. Mukesh Singh, Advocate appearing for the Appellant submits that arguing counsel Mr. Gopal Bala Ji is indisposed. In view of the same, the Appeal is adjourned for hearing.

Let the Appeal be listed 'For Hearing' on **24<sup>th</sup> March, 2020.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Venugopal M.)  
Member (Judicial)**

**(Shreesha Merla)  
Member (Technical)**

SC/NN